GOVERNMENT OF INDIA NEW AND RENEWABLE ENERGY LOK SABHA

UNSTARRED QUESTION NO:1530
ANSWERED ON:13.12.2013
REMOTE VILLAGE ELECTRIFICATION PROGRAMME
Mahato Shri Narahari;Roy Shri Nripendra Nath

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of the targets set vis-Ã -vis achievements made under the Remote Village Electrification Programme (RVE) in the country during the 11th Five Year Plan and the targets set for the 12th Five Year Plan State/UT-wise including Tamil Nadu and Odisha;
- (b) the details of proposals received, approved and pending for approval of the Government under the programme so far along with the time by which the pending proposals are likely to be approved, State/UT-wise;
- (c) the details of funds allocated/released for the said purpose during the said period along with the mechanism, if any, to monitor the progress of RVE programme, State/UT-wise;
- (d) whether the RVE has been/is proposed to be discontinued in the 12th Five Year Plan and if so, the reasons therefor; and
- (e) whether the Government has initiated any other Programme in place of RVE and if so, the details thereof?

Answer

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH)

- (a): State-wise targets are not set under the Remote Village Electrification (RVE) Programme and projects are sanctioned on case-to-case basis after proposals are submitted by the state notified implementing agencies as per the guidelines of the Scheme. During the 11th Plan period, complete proposals for coverage of 6033 nos. of villages and hamlets were received from various state governments including Tamil Nadu and Odisha, which were sanctioned under the RVE Programme by the Ministry. For the 12th Five Year Plan, no target had been set as such.
- (b): The state-wise details of villages and hamlets sanctioned based on the complete proposals as per the guidelines of the scheme submitted by different states and approved by the Ministry during the 11th Five year plan are given in the Table-I.

Proposal of 15 villages of Assam, 63 villages of Manipur, 04 villages & 16 hamlets of Uttarakhand, 61 hamlets of Uttar Pradesh and 14 villages of Rajasthan have been received in the Ministry.

(c): State-wise details of funds released to various states under the programme during the 11th Plan period are given in Table-I.

The monitoring of implementation of RVE projects is the responsibility of the respective state notified implementing agencies. Further, third party monitoring appointed by the concerned state notified implementing agency after completion of the project is mandatory for final closure of the project. After installation also, it is the responsibility of the implementing agencies to ensure functionality of the systems.

(d)&(e): Schemes of ministry was approved for continuation in XII plan till Spt'13, including RVE. Continuation of RVE/formulation of new scheme is in process of approval.

Table-I

Table-I Referred to in Reply Part (b) & (c) of Lok Sabha Unstarred Question no. 1530 due for Answer on 13/12/2013

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S.No. State No. Of village and hamlets covered Funds released during 11th
   During 11th Plan period Plan period (Rs. In lakh)
2. Arunachal Pradesh # 0 47 3. Assam 1001
                               476.09
3. Assam 1691 1
4. Chhattisgarh 314
                     11089.97
                          1621.34
5. Delhi # # 0 24.96
6. Goa 19 9.74
                           68.55
                  92
7. Harvana
                       320
8. Jammu & Kashmir
                                    5954.69
9. Jharkhand 251 4424.99
10. Karnataka 59 125.98
11. Kerala 49 339.04
12. Madhya Pradesh
                         424
                                    3150.7
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13. Maharashtra 82 2220.207
14. Manipur 49 520.59
15. Meghalaya 66 229.73
16. Nagaland 8 83.477
17. Orissa 1528 5244.19
18. Rajasthan 103 2152.74
19. Sikkim# 0 8.04
20. Tamil Nadu 32 66.76
21. Tripura 479 2740.41
22. Uttarakhand 173 640.525
23. Uttar Pradesh 257 1969.19
24. West Bengal 24 2785.24
Note:

Note:

- # Funds may be released for settlements of projects sanctioned prior to 11th Plan Period.
- # # Funds may be released for carrying out evaluation of the scheme.